

the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. LT-49/04]

- I. **Notification of the Ministry of Chemicals and Fertilizers.**
- II. **Report and Accounts (2002-03) of the Hindustan Fertilizers corporation Limited, New Delhi and related papers.**
- III. **MoU (2004-05) between Government of India (Ministry of Chemicals and Fertilizers, Department of Fertilizers) and various Fertilizers Companies Limited and Brahmaputra Valley Fertilizers Corporation.**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI K. REHMAN KHAN): Sir, I lay on the Table :-

I. A copy (in English and Hindi) of the Ministry of Chemicals and Fertilizers, (Department of Fertilizers) Notification S.O. 444 (E) dated the 1st April, 2004, publishing the Order indicating the supplies of Urea to be made by domestic manufacturers of Urea to the States and the Union Territories during Kharif season 2004, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-13/04]

II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956 -

- (a) Twenty-fifth Annual Report and Accounts of the Hindustan Fertilizer Corporation Limited, New Delhi, for the year 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-56/04]
- III. A copy each (in English and Hindi) of the following papers
- (i) Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Fertilizers) and the National Fertilizers Limited for the year 2004-2005. [Placed in Library. See No. LT-14/04]
 - (ii) Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Fertilizers) and the Rashtriya Chemicals and Fertilizers Limited for the year 2004-2005. [Placed in Library. See No. LT-15/04]
 - (iii) Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Fertilizers) and the Madras Fertilizers Limited for the year 2004-2005. [Placed in Library. See No. LT-16/04]
 - (iv) Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Fertilizers) and the Brahmaputra Valley Fertilizer Corporation Limited for the year 2004-2005. [Placed in Library. See No. LT-17/04]

Notification of the Ministry of Human Resource Development

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH): Sir, I lay on the Table, under sub-section 3 of section 26 of the Infant Milk Substitutes, Feeding Bottles and Infant Foods (Regulation of Supply and Distribution) Act, 1992, a copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Women and Child Development) Notifications G.S.R. 959 (E) dated the 22nd December, 2003, publishing the Infant Milk Substitutes, Feeding Bottles and Infant Foods (Regulation of Production, Supply and